

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 70 of 2013**

**Dated : 17<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Wardha Power Company Ltd.**

**....Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand Kr. Ganesan  
Ms. Anushree Bernard

Counsel for the Respondent(s) : Mr. Buddy A Ranganadhan for R-1  
Ms. Poonam Verma &  
Mr. Gaurav Dudeja for R-4  
Ms. Sujatha Balachander for R-3

**ORDER**

We have heard the learned counsel for the Respondent No.2 for some time.

Post the matter for further hearing on **14.01.2014**.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**